

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 13<sup>th</sup> day of January, 2020

**MISC. APPLICATION NO. 330/01805 OF 2018  
IN  
Original Application No. 330/00849/2018**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Ganesh Mishra .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicants : Shri Shiv Lal Verma  
Shri Sanjay Tiwari

Advocate for the Respondents : Shri Awadhesh Rai

**O R D E R**

1. List revised. None present for the applicant. Shri Awadhesh Rai, counsel for the respondents is present.
2. From perusal of file, it is evident that on the last listed dates i.e., 11.10.2019 and 26.11.2019, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.
3. Accordingly, Misc. Application is dismissed in default and for non-prosecution. Consequently, O.A. is dismissed. No costs.

**(RAKESH SAGAR JAIN)  
MEMBER-J**

Manish/-